

Title: Need to ensure that all the bidi workers get the benefit of Provident Fund Scheme particularly in West Bengal – Laid..

SHRI ABUL HASNAT KHAN (JANGIPUR) : Majority of bidi workers in the country are deprived of the benefits of P.F. Scheme. In West Bengal the owners of bidi companies, in order to deprive the poor bidi workers, used to engage agents/contractors to collect the workers share of P.F. amount and to deposit the same to the P.F. organisation on behalf of the employers. But the fact is that most of the contractors collect money in the name of the P.F. but do not deposit the same with the P.F. account.

I, therefore, urge upon the Government :

- a. to bring all the bidi workers under Provident Fund Scheme;
- b. action be taken against those contractors who collect P.F. share from the poor bidi workers but did not deposit the same in P.F. account;
- c. the owners of bidi companies be forced to take responsibility for P.F. deposit and keep account against each bidi worker;
- d. a P.F. office at Jangipur in Murshidabad district, West Bengal be opened at the earliest.